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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	TP 13/16	Hearing	397-398	Medi Projects P. Ltd. Vs. Cauvery Medical Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K. Srinandan  
7299914774

Respondent No. 15



Raghuram Badambi  
for  
C.K. Nandakumar  
9900039859

Respondents No.  
1, 4, 5, 7, 8



MANIK. B.T  
for  
BG THIRUVENKADAM  
8105874004

Petitioners



P.T.O.

Counsel for petitioner is present. Counsel for R-1,4,5,7 and 8 is present. Counsel for R-2 and R-3 is present. Counsel for R-15 is present. Shri Srinivas and Bhadri have filed vakalat for R-15. Perused the office note prepared basing on the memo filed by the counsel for petitioner to request for sending the statutory records which were filed before the CLB, Chennai, now NCLT, Chennai.

Registry is directed to address a letter to NCLT Chennai to send the statutory records filed in this case to this Tribunal.

List it on 27.04.2017.

Counsel for R-2 and R-3 has filed two sets of copies. Counsel for R-1,4,5,7 and 8 also filed two sets of copies.

MEMBER (J)



MEMBER (T)